MR. CHAIRMAN: That is all. You fehould be Scheduled satisfied. Question No. 324.

Srhedufed Caste families brought above poverty line

Oral Answers

*324. SHRI GAYA CHAND BHU-YAN; Will the Minister of PLANNING be pleased to state the number of Scheduled $Cast_e$ families which have crossed the poverty line by the end of November, 1983 under the Revised 20-Point Programme?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): The number of Scheduled Caste familie_s economically assisted during the Sixth Five Year Blan i_s given bekwr?

Action of the second se	

1980-81	1981-82		
6.73	18.00	21.25	9.85

It is difficult to indicate the number of familieg who have actually crossed th_e poverty-line without detailed evaluation of the impact of the programmes.

SHRI GAYA CHAND BHUYAN: Sometimes, it may so happen that the estimates of additional income originally estimate[^] ar_e not true in fact. The family which is supposed to have crossed the poverty line on a particular date may slide back if the assistance is not continued to the beneficiary family. The family card is not always issued to each family in many cases and also it is not made up-todate. I want to know from the hon. Minister as to what procedure is adopted in determining that the family which has crossed the poverty Hn_e lias really don_e so and whether they have actually crossed the pover-'v line or not. That is the main thing to be known. Otherwise, the programme wil] have no effect. My next question is whether the Planning Com-mission or the administrative Ministry has issued any guidlines to adopt the programme to suit the needs of the

Caste_s and if which SO. States that are the have acted on guidelines Sir, general these because, ly the schemes wheh are in the Plans general implemented for areas are without taking into consideration the the Scheduled Caste circumstances of families!. their economic background and social background. Thi_s does not always help them. Therefore, I want if any modification to know i_s made that scheme in th case of adopt to The Scheduled Caste families. next I question is

MR. CHAIRMAN: Now, will you let him answer about what you have already asked?

SHRI GAYA CHAND BHUYAN: Sir, these are the two questions to which I would like the Minister to reply.

SHRIS, B. CHAVAN: Sir about the first part of the question, the entire exercise of poverty line is based on the 32nd survey of the National Sample Survey organisation, and thereafter I don't think that we have any figures of the exact number of people who are taken above the poverty line or who have slided back. This kind or exercise is still not undertaken. Now, in 1983, the NSS survey is going on and we will hav_e some kind of a sample survey by which it will be possible for us to find out as to how many people have actually crossed the poverty line. As I have it would be difficult at this already stated stage to give the number of Scheduled Caste people amongst those who have crossed the povertv line, and it will be very difficult to say what their number is. About the guidelines the guidelines are given by the Home Ministry as to how much money needs to be provided by each State Government for the Scheduled Caste Component Plan. And assistance is als₀ given by the Centre for accelerated development of the economic programmes.

MR. CHAIRMAN; Mr. Maurya.

श्री बुड आव मौर्यः माननीय सभापति जी. यदि याननीय मंत्री जी के पास सांकडे नहीं हैं तो गरीबी की सनस्या का और विशेष तौर से अतिसर्वहारा. शोषित समाज के वर्ग की गरीबी की समस्या का शोधविशीय कोई हल निकल सके, इसके लिए क्या वे सांबड़े तलांश करेंगे, बताने की छपा करेंगे कि पूरे देश में जो गरीबी की रेखा के नीचे के लोग हैं उनमें ेर शिइयुल्ड वास्ट और शिइयुल्ड ट्राइब के किउने लोग हैं ? क्योंकिः जब तक मर्जं का पतां नहीं चलेगा तो इलाज नहीं हो सकता इसलिए ये अतिसर्वहारा समाज के लोग जल्दी से जल्दी गरीबी को रेसा के नीचे से ऊपर जा सकें इसके लिए क्या भारत सरकार कोणिश करेगी कि ऐसे लोग झिड्युल्ड कास्ट के जो अपर मिडिल क्लास है, जो माल-दार कहे जा सकते हैं, वेल टू-डू कहे जा सकते हैं, जो मालदार की परिभाषा में आते हैं उनके परिवार के व्यक्ति को किसी भी प्रकार से शिड्यूल्ड कास्ट या शिड्यूल्ड ट्राइव की सुविधायें न मिलें तानि सौधा सीधा गरीव शिड्युल्ड नास्ट ग्रीर गिड़यूल्ड ट्राइव के लोगों को लाभ पहुंचे ? क्या ऐसी भी व्यवस्था भारत सरकार करेगी ?

4304 crores. The actuals in 1980-81 are R£. 457 crores from the State Government and Rs. 100 crores from the Centre, total comes t_0 Rs. 557 crores. In 1981-82 the anticipated expenditure is Rs. 651 crores from the States and Rs. 110 crores ig the Central assistance, total comes to Rs. 761 crores. The anticipated figure for 1982-83 is Rs. 710 crores and Rs. 120 croreg is Lh_e Central assistance and the total comes to Rs. 830 crores. And. in 1983- tha allocation is Rg. 808 crore, by lie State Governments and Rs. 130 crores by the the total "omes to RSJ. 938 Centre and crores. The latter part of his question i₃ a good «ug-gestion and I do not think we have "en able to take any decision in the matter.

SHRI HAREKRUSHNA MALLICK: Mr. a lofty Chairman, Sir_f thi_s has been programing whatever the scheme; to lift people below the poverty line above the poverty line. Now, as I understand this is just not meant only for the Scheduled Caste and Tribe .people. There are also many other people who are below the poverty line spread all over the country. It is no longer a pride or pleasure for u₉ to just boast that ther_e are so ar_e below many people who the poverty line. The more and more we emphasise it_> mor_e and more we should be ashamed of it. Now, I am not blaming the hon. Minister or the party in power today at the Centre. Whatever money is being earmarked it is being distributed to the different States. But this money never reaches the targets. It is spent ox misspent in the middle and thig is particularly happening in Orissa. I may just inform the hon. Minister that under a Scheme called the Land Re-formg Release of the Bonded Labour they have mis-spent crores of rupees and in a place like the district of Cuttack where....

MR. CHAIRMAN: We are not dis-) cussing this

SHRI HAREKRUSHNA MALLICK: I am informing the Minister what the background is and then I am asking the question. Let him know the background how the money i₃ being spent. (Interruptions). In Cuttack district they have earmarked under one item only Rs. 1.03 crores and they have mis-spent more than that amount that is Rs. 1.27 crores and 'here are Rfl. 31 lakhs which are unaccounted. This is the position regarding only one district under one scheme. Now what we hear ig that poor people are being given cows goats, poultry and his and that But th© fact is that they have not been given even paper cows and paper goats and what they have been given is only on paper. Therefore, I would request the hon. Minister whether he would make it possible to find time to visit at least one part of the country, namely, Orissa and see how the Plang are ending in wilderness. (Interruptions), Do not get excited. I am not taking a partisan attitude. Each pie must be accounted for and must find the target. Now, I call the hon. Minister to find time to visit Orissa.

MB. CHAIRMAN: You have asked that question. Ar_e you prepared to visit any of, these places? (*Interruptions*). You don't join issue with them.

SHRI S. B. CHAVAN: Sir, I cannot possibly assure that I will be visiting that State. But, at the same time_i I consider th_e Stat_e Governments are equally responsible and th_e kind of incident which the hon. Member has stated if h_e were to write to the Home Minister giving all the details about that particular area in which this kind of misspending has been done, certainly they will look into them. (*Interruptions*).

MR. CHAIRMAN: There are three of them. No, no, at the *end*.

SHRI STTRENDRA MOHANTY: Sir, the hon. Minister will agree with me that poverty line is the extra concept. Now, it seems that the National Sample 9rtf>r»jr it calculating evaluating, poverty line. $Ma_v I$ know what is the criteria of poverty line? Will he concretise it an<j on what basis the poverty line is being calculated? Is it based on consumption level or income level and on what basis it is conceptualised poverty line?

MR. CHAIRMAN; You explain poverty lin-e first.

SHRI S. B. CHAVAN; I think poverty line has been explained repeatedly in this House and every hon. Member, I suppose, is aware of the fact that in rural areas, the entire exe'rcise is based on the consumption expenditure. In the rural areas as also in the urban areas the caloric value is taken and the relevant caloric value in the rural areas is 2400 and in case of urban areas, it is 2100. On this basis, the entre exercise has been done. This is the concentual figure which we are trying to translate into practice. Thirty-second NSS Survey gave the figure of persons below poverty line an[^] on that basis, if we were to translate this expenditure into income; it comes to Rs. 65 in the case of rural area, and Rs. 75 in case of urban areas, according to 1977-78 rate; that is the figure which comes around and on that basis the entire calculation has been done. I don't think there is any scope for any misinterpretation.

SOME HON. MEMBERS: Sir, Sir: ...

MR. CHAIRMAN: I think I will have to choose between those who are below the poverty $]in_e$ and others; many are ^{we}ll above the poverty line.

श्वी रामभगत पासवान: अध्यक्ष महोदय जो गरोब लोग हैं उन को उठाने के लिए बहुत से कार्यक्रम किये गये हैं, वीस पाइंट प्रोग्राम के ग्रंतगत गुहविहीनी को घर दिया जायेगा, बेरोजगारी को रोज-गार दिया जायेगा, भूमि हीनों को भूमि दो जायेगी। मैं मंति महोदय से यह जानना चाहता हूं कि पावर्टी लाइन से उपर उटाने के लिए कितने भूमिहीनों को देश के प्रंदर भूमि दी गुनी है, कितने बेरौजगारी को रोजगार दिया गया है और कितने गृहविहीनो को घर दिया गया है और कितने मजदूरीं को मिनिमम मजदूरी दिलायी गयी **है**?

Oral Answers

SHRI S. B. CHAVAN: This is a very wide question____

MR. CHAIRMAN: And you have not got the details. Quit_e correct.

SHRIMATI, MONIKA DAS: Mr. Chairma[^] Sir, during the period 1981-82, there was a slum population of 13.3 million, and this year 1982-83, the figure has gone up t_0 31.3 million; it i<a increasing. These are the persona who are mostly below the poverty line> and they include mostly the Scheduled Castes and the Scheduled Tribes. I want to know from the hon. Minister ag to how, in spite undertaking some of time-bound programme of 10 years, the slum population is increasing every year. At this rate, by next year, the figure may go up to 40 million. I would like to know what action is being taken to bring down the number of slum population and bring the»- out of their present position of below the poverty line.

SHRI S. B. CHAVAN: I do not have the figures of slum population.

SHRIMATI USHA MALHOTRA: Will the hon. Minister of Planning be pleased to state as to how many States are monitoring the 20-point programme implementation with regard to bringing the people above the poverty lin_e and whether there i^a any system to see that the Stat_e Governments report to the Centre the latest position, either half-yearly or annually, about monitoring the implementation of the programme. At the moment, I think no specific reply hag been given to what we have asked.

SHRI S. B. CHAVAN: The Planning Commission and the administrative Ministries have written to all the Chief Ministers of the States to constitute monitoring committees at the district and bloc levels, and I ha<re received replies from almost all the Chief Ministers wherein they have stated that these monitoring committees have been get up; public representatives have also been associated at the monitoring stage. I am not aware whether these committees have been meeting regularly or not; but we did get replie, from the Chief Ministers that these monitoring committees are functioning.

SHRI INDRADEEP SINHA; Sir, the Planning Commission in *ibg* midterm appraisal of the Sixth Plan, ha9 estimated that 57 million people—if I am correct about the figures—have been lifted above the poverty line, during the first three years of the Plan. The Prime Minister almost about the same time, stated that I^{20} million people have been lifted above the poverty line. May the House be entightened by the hon. Minister of Planning as to who supplied these two sets of figures and what is the basis of these two calculations?

SHRI S. B. CHAVAN: It is a question about the Scheduled Castes. The hon. Membe_r has asked me the total figure.

MR. CHAIRMAN: The total number below the poverty line.

SHRI S. B. CHAVAN: In the afternoon, we are having a discussion on the mid-term review. Thi_a can be taken up at that time.

SHRI A. G. KULKARNI: Is it proper, Sir?

SHRI INDRADEEP SINHA: This is no answer.

MR. CHAIRMAN: Today, you are having a discussion on this. I do not thinly we should waste much time. By the time w_e finish this question; many mof_e will go below the poverty line.

*325. {The questioner (Shri Satya Pal Malik was absent. For answer vale col. 39-40 infra]

*32G. [The questioner AShri Gulam Mohiud-Di?» Shawl) *was absent for answ&r vide col. 40-41 infra] IBffliooDywex

Looting- of Passengers Trains

•327. SHRI N. P. CHENGALRAYA NAIDU; Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in U.P. railway passengers were looted at Basti on the 1st December, 1983;

(b) what is the number of railway passengers who were looted in the last three month:§•

(c) whether passenger trains were made target of attack for th_e extre-mist₉ in Punjab and in other States: and

(d) what is the total number of railway accidents, train lootings during September, 1983 to December, 1983 and what steps Ministry has taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) No, Sir.

(b) According to the information available with the Government the explosion at Gauhati Railway Station on 7-11-1983 i_s seapected to hav_e been caused by extremist elements. There has also been a case of railway accident at Mandi Govindgarh in Punjab on 21-10-1983 du_e to suspected sabotage.

(b) and (d) During September to November, 1983, 201 train accidents took place^{oa} Indian Railways. Some of the measures to prevent accidents are:

(i) Toning up the system to ensure utmost precautions by the staff in train operation by intensifying inspections, frequent surprise checks and counselling of staff in correct methods of working.

(ii) Stringent and demonstrative action against staff responsible for accidents.

(iii) Special field inspections by teams of senior officers to study pro-blem₃ for immediate corrective action.

 (iv) Seeking cooperation of State Governments in educating road users to exercise caution and vigi-• lance while negotiating level crossings.

(v) Progressive manning of level crossing and providing telephones/ interlocking at larger iv -nher of manned crossing.

(vi) Monitoring of safety efforts by the Railway Board Zonal General Managers and Divisional Railway Managers.

(vii) Renewal of track, replacement of coaches wa^ons and locomotives and other equipment within resources available.

According to available information (provisional), ther.;, were 26 cases of daeoity and 62 case?, of robberv ⁱⁿ trains from August, 1983 to October, 1983. The Railways are taking the following measures to prevent ineident₃ of crimes on railways:—